



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 03/2025-26 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT on 30.06.2025 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 640 applications were considered by the IMWG , out of which total 161 cases were approved (out of which 73 approved on *post-facto* basis, 28 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 60 applications approved subject to clear and unconditional NOC of one IMWG members). 20 applications have been dropped and 00 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 458 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below –

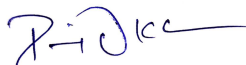
S.N	File/Name	Present Status
1.	HQRSCMTAPPLY00001798AM25	Deferred
2.	HQRSCMTAPPLY00001866AM25	Deferred
3.	HQRSCMTAPPLY00002054AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	HQRSCMTAPPLY00002227AM25	Deferred
5.	HQRSCMTAPPLY00002246AM25	Deferred
6.	HQRSCMTAPPLY00002272AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	HQRSCMTAPPLY00002371AM25	Deferred
8.	HQRSCMTAPPLY00002423AM25	Deferred


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9.	HQRSCMTAPPLY00002427AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	HQRSCMTAPPLY00002433AM25	Deferred
11.	HQRSCMTAPPLY00002346AM25	Deferred
12.	HQRSCMTAPPLY00002485AM25	Deferred
13.	HQRSCMTAPPLY00002513AM25	Deferred
14.	HQRSCMTAPPLY00002666AM25	Deferred
15.	HQRSCMTAPPLY00002673AM25	Deferred
16.	HQRSCMTAPPLY00002679AM25	Deferred
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22.	HQRSCMTAPPLY00002837AM25	Deferred
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24.	HQRSCMTAPPLY00002840AM25	Deferred
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28.	HQRSCMTAPPLY00002852AM25	Deferred
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30.	HQRSCMTAPPLY00002856AM25	Deferred
31.	HQRSCMTAPPLY00002858AM25	Deferred
32.	HQRSCMTAPPLY00002889AM25	Deferred


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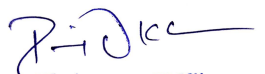
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38.	HQRSCMTAPPLY00002921AM25	Deferred
39.	HQRSCMTAPPLY00002937AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
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49.	HQRSCMTAPPLY00002980AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
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52.	HQRSCMTAPPLY00002996AM25	Deferred
53.	HQRSCMTAPPLY00002999AM25	Deferred
54.	HQRSCMTAPPLY00003002AM25	Deferred
55.	HQRSCMTAPPLY00003017AM25	Approved subject to receipt of clear and un-conditional NOC of one agency


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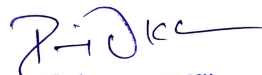
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74.	HQRSCMTAPPLY00003179AM25	Deferred
75.	HQRSCMTAPPLY00003182AM25	Deferred
76.	HQRSCMTAPPLY00003183AM25	Deferred


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77.	HQRSCMTAPPLY00003196AM25	Deferred
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101.	HQRSCMTAPPLY00000018AM26	Deferred
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121.	HQRSCMTAPPLY00000072AM26	Deferred
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123.	HQRSCMTAPPLY00000074AM26	Deferred


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124.	HQRSCMTAPPLY00000077AM26	Deferred
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132.	HQRSCMTAPPLY00000111AM26	Approved subject to NOC from ISRO
133.	M/s ORANE REFRACTORIES PRIVATE LIMITED HQRSCMTAPPLY00000114AM26	Deferred
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165.	HQRSCMTAPPLY00000218AM26	Deferred
166.	HQRSCMTAPPLY00000219AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
167.	HQRSCMTAPPLY00000220AM26	Approved subject to receipt of clear and un-conditional NOC of one agency


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168.	HQRSCMTAPPLY00000221AM26	Deferred
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189.	HQRSCMTAPPLY00000272AM26	Deferred
190.	HQRSCMTAPPLY00000273AM26	Deferred


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191.	HQRSCMTAPPLY00000276AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
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237.	HQRSCMTAPPLY00000357AM26	Deferred
238.	HQRSCMTAPPLY00000358AM26	Deferred


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262.	HQRSCMTAPPLY00000399AM26	Deferred


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263.	HQRSCMTAPPLY00000401AM26	Deferred
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270.	HQRSCMTAPPLY00000417AM26	Deferred
271.	HQRSCMTAPPLY00000419AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
272.	HQRSCMTAPPLY00000422AM26	Deferred
273.	HQRSCMTAPPLY00000424AM26	Deferred
274.	HQRSCMTAPPLY00000425AM26	Deferred
275.	HQRSCMTAPPLY00000426AM26	Deferred
276.	HQRSCMTAPPLY00000427AM26	Deferred
277.	HQRSCMTAPPLY00000428AM26	Deferred
278.	HQRSCMTAPPLY00000429AM26	Deferred
279.	HQRSCMTAPPLY00000430AM26	Deferred
280.	HQRSCMTAPPLY00000431AM26	Deferred
281.	HQRSCMTAPPLY00000432AM26	Deferred
282.	HQRSCMTAPPLY00000433AM26	Deferred
283.	HQRSCMTAPPLY00000434AM26	Deferred
284.	HQRSCMTAPPLY00000435AM26	Deferred
285.	HQRSCMTAPPLY00000436AM26	Deferred


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286.	HQRSCMTAPPLY00000437AM26	Deferred
287.	HQRSCMTAPPLY00000438AM26	Deferred
288.	HQRSCMTAPPLY00000439AM26	Deferred
289.	HQRSCMTAPPLY00000440AM26	Deferred
290.	HQRSCMTAPPLY00000441AM26	Deferred
291.	HQRSCMTAPPLY00000442AM26	Deferred
292.	HQRSCMTAPPLY00000443AM26	Deferred
293.	HQRSCMTAPPLY00000444AM26	Deferred
294.	HQRSCMTAPPLY00000445AM26	Deferred
295.	HQRSCMTAPPLY00000447AM26	Deferred
296.	HQRSCMTAPPLY00000448AM26	Deferred
297.	HQRSCMTAPPLY00000449AM26	Deferred
298.	HQRSCMTAPPLY00000451AM26	Deferred
299.	HQRSCMTAPPLY00000452AM26	Deferred
300.	HQRSCMTAPPLY00000453AM26	Deferred
301.	HQRSCMTAPPLY00000454AM26	Deferred
302.	HQRSCMTAPPLY00000458AM26	Deferred
303.	HQRSCMTAPPLY00000459AM26	Deferred
304.	HQRSCMTAPPLY00000460AM26	Deferred
305.	HQRSCMTAPPLY00000462AM26	Deferred
306.	HQRSCMTAPPLY00000463AM26	Deferred
307.	HQRSCMTAPPLY00000464AM26	Deferred
308.	HQRSCMTAPPLY00000465AM26	Deferred


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309.	HQRSCMTAPPLY00000466AM26	Deferred
310.	HQRSCMTAPPLY00000467AM26	Deferred
311.	HQRSCMTAPPLY00000469AM26	Deferred
312.	HQRSCMTAPPLY00000470AM26	Deferred
313.	HQRSCMTAPPLY00000474AM26	Deferred
314.	HQRSCMTAPPLY00000478AM26	Deferred
315.	HQRSCMTAPPLY00000480AM26	Deferred
316.	HQRSCMTAPPLY00000481AM26	Deferred
317.	HQRSCMTAPPLY00000482AM26	Deferred
318.	HQRSCMTAPPLY00000483AM26	Deferred
319.	HQRSCMTAPPLY00000484AM26	Deferred
320.	HQRSCMTAPPLY00000485AM26	Deferred
321.	HQRSCMTAPPLY00000486AM26	Deferred
322.	HQRSCMTAPPLY00000487AM26	Deferred
323.	HQRSCMTAPPLY00000488AM26	Deferred
324.	HQRSCMTAPPLY00000489AM26	Deferred
325.	HQRSCMTAPPLY00000490AM26	Deferred
326.	HQRSCMTAPPLY00000491AM26	Deferred
327.	HQRSCMTAPPLY00000493AM26	Deferred
328.	HQRSCMTAPPLY00000494AM26	Deferred
329.	HQRSCMTAPPLY00000495AM26	Deferred
330.	HQRSCMTAPPLY00000496AM26	Deferred
331.	HQRSCMTAPPLY00000497AM26	Deferred
332.	HQRSCMTAPPLY00000498AM26	Deferred


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333.	HQRSCMTAPPLY00000499AM26	Deferred
334.	HQRSCMTAPPLY00000500AM26	Deferred
335.	HQRSCMTAPPLY00000501AM26	Deferred
336.	HQRSCMTAPPLY00000503AM26	Deferred
337.	HQRSCMTAPPLY00000504AM26	Deferred
338.	HQRSCMTAPPLY00000509AM26	Deferred
339.	HQRSCMTAPPLY00000510AM26	Deferred.
340.	HQRSCMTAPPLY00000511AM26	Deferred
341.	HQRSCMTAPPLY00000512AM26	Deferred
342.	HQRSCMTAPPLY00000513AM26	Deferred
343.	HQRSCMTAPPLY00000514AM26	Deferred
344.	HQRSCMTAPPLY00000515AM26	Deferred
345.	HQRSCMTAPPLY00000516AM26	Deferred
346.	HQRSCMTAPPLY00000517AM26	Deferred
347.	HQRSCMTAPPLY00000526AM26	Deferred
348.	HQRSCMTAPPLY00000527AM26	Deferred
349.	HQRSCMTAPPLY00000528AM26	Deferred
350.	HQRSCMTAPPLY00000530AM26	Deferred
351.	HQRSCMTAPPLY00000532AM26	Deferred
352.	HQRSCMTAPPLY00000535AM26	Deferred
353.	HQRSCMTAPPLY00000536AM26	Deferred
354.	HQRSCMTAPPLY00000554AM26	Deferred
355.	HQRSCMTAPPLY00000555AM26	Deferred
356.	HQRSCMTAPPLY00000557AM26	Deferred


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357.	HQRSCMTAPPLY00000559AM26	Deferred
358.	HQRSCMTAPPLY00000560AM26	Deferred
359.	HQRSCMTAPPLY00000561AM26	Deferred
360.	HQRSCMTAPPLY00000562AM26	Deferred
361.	HQRSCMTAPPLY00000563AM26	Deferred
362.	HQRSCMTAPPLY00000564AM26	Deferred
363.	HQRSCMTAPPLY00000565AM26	Deferred
364.	HQRSCMTAPPLY00000566AM26	Deferred
365.	HQRSCMTAPPLY00000567AM26	Deferred
366.	HQRSCMTAPPLY00000568AM26	Deferred
367.	HQRSCMTAPPLY00000571AM26	Deferred
368.	HQRSCMTAPPLY00000572AM26	Deferred
369.	HQRSCMTAPPLY00000573AM26	Deferred
370.	HQRSCMTAPPLY00000574AM26	Deferred
371.	HQRSCMTAPPLY00000575AM26	Deferred
372.	HQRSCMTAPPLY00000576AM26	Deferred
373.	HQRSCMTAPPLY00000577AM26	Deferred
374.	HQRSCMTAPPLY00000578AM26	Deferred
375.	HQRSCMTAPPLY00000579AM26	Deferred
376.	HQRSCMTAPPLY00000580AM26	Deferred
377.	HQRSCMTAPPLY00000581AM26	Deferred
378.	HQRSCMTAPPLY00000582AM26	Deferred
379.	HQRSCMTAPPLY00000583AM26	Deferred
380.	HQRSCMTAPPLY00000584AM26	Deferred
381.	HQRSCMTAPPLY00000585AM26	Deferred


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382.	HQRSCMTAPPLY00000586AM26	Deferred
383.	HQRSCMTAPPLY00000589AM26	Deferred
384.	HQRSCMTAPPLY00000590AM26	Deferred
385.	HQRSCMTAPPLY00000591AM26	Deferred
386.	HQRSCMTAPPLY00000592AM26	Deferred
387.	HQRSCMTAPPLY00000594AM26	Deferred.
388.	HQRSCMTAPPLY00000595AM26	Deferred
389.	HQRSCMTAPPLY00000599AM26	Deferred
390.	HQRSCMTAPPLY00000600AM26	Deferred
391.	HQRSCMTAPPLY00000601AM26	Deferred.
392.	HQRSCMTAPPLY00000606AM26	Deferred
393.	HQRSCMTAPPLY00000607AM26	Deferred
394.	HQRSCMTAPPLY00000608AM26	Deferred
395.	HQRSCMTAPPLY00000611AM26	Deferred
396.	HQRSCMTAPPLY00000613AM26	Deferred.
397.	HQRSCMTAPPLY00000614AM26	Deferred
398.	HQRSCMTAPPLY00000615AM26	Deferred


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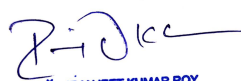
4. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below .

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00002008AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	HQRSCMTAPPLY00002187AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	HQRSCMTAPPLY00002224AM25	Approved subject to receipt of clear and un-conditional

		NOC of one agency
4.	HQRSCMTAPPLY00002384AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	HQRSCMTAPPLY00002640AM25	Approved
6.	HQRSCMTAPPLY00002668AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	HQRSCMTAPPLY00002696AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	HQRSCMTAPPLY00002740AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	HQRSCMTAPPLY00002982AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	HQRSCMTAPPLY00002337AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	HQRSCMTAPPLY00002494AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	HQRSCMTAPPLY00002698AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	HQRSCMTAPPLY00003001AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	HQRSCMTAPPLY00003011AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	HQRSCMTAPPLY00003013AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	HQRSCMTAPPLY00003118AM25	Approved

5. Cases which are Approved

Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00003003AM25	Approved
2.	HQRSCMTAPPLY00002593AM25	Approved
3.	HQRSCMTAPPLY00002614AM25	Approved
4.	HQRSCMTAPPLY00002903AM25	Approved
5.	HQRSCMTAPPLY00002658AM25	Approved


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6.	HQRSCMTAPPLY00002838AM25	Approved
7.	HQRSCMTAPPLY00002849AM25	Approved
8.	HQRSCMTAPPLY00002896AM25	Approved
9.	HQRSCMTAPPLY00002983AM25	Approved
10.	HQRSCMTAPPLY00003087AM25	Approved
11.	HQRSCMTAPPLY00003132AM25	Approved
12.	HQRSCMTAPPLY00003152AM25	Approved
13.	HQRSCMTAPPLY00003165AM25	Approved
14.	HQRSCMTAPPLY00003168AM25	Approved
15.	HQRSCMTAPPLY00003169AM25	Approved
16.	HQRSCMTAPPLY00003208AM25	Approved
17.	HQRSCMTAPPLY00003088AM25	Approved
18.	HQRSCMTAPPLY00003136AM25	Rejected
19.	HQRSCMTAPPLY00003195AM25	Approved
20.	HQRSCMTAPPLY00003233AM25	Approved
21.	HQRSCMTAPPLY00000030AM26	Approved
22.	HQRSCMTAPPLY00000078AM26	Approved
23.	HQRSCMTAPPLY00000085AM26	Approved
24.	HQRSCMTAPPLY00000127AM26	Approved

5. Cases which are DROPPED/REJECTED.

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00001788AM25	DROPPED.
2.	HQRSCMTAPPLY00001925AM25	DROPPED
3.	HQRSCMTAPPLY00002566AM25	DROPPED.
4.	HQRSCMTAPPLY00002567AM25	DROPPED
5.	HQRSCMTAPPLY00001513AM25	DROPPED
6.	HQRSCMTAPPLY00002087AM25	DROPPED


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7.	HQRSCMTAPPLY00002088AM25	DROPPED
8.	HQRSCMTAPPLY00002836AM25	DROPPED
9.	HQRSCMTAPPLY00002659AM25	DROPPED.
10.	HQRSCMTAPPLY00002699AM25	DROPPED
11.	HQRSCMTAPPLY00002734AM25	DROPPED
12.	HQRSCMTAPPLY00002814AM25	DROPPED
13.	HQRSCMTAPPLY00003164AM25	DROPPED
14.	HQRSCMTAPPLY00000339AM26	DROPPED
15.	HQRSCMTAPPLY00002179AM25	DROPPED
16.	HQRSCMTAPPLY00000148AM26	DROPPED
17.	HQRSCMTAPPLY00000396AM26	DROPPED
18.	HQRSCMTAPPLY00000423AM26	DROPPED.
19.	HQRSCMTAPPLY00000556AM26	DROPPED
20.	HQRSCMTAPPLY00000609AM26	DROPPED


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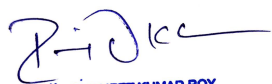
7. Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No	Remarks
1.	HQRSCMTAPPLY00001872AM25	Post Facto Approval
2.	HQRSCMTAPPLY00002262AM25	Post Facto Approval
3.	HQRSCMTAPPLY00000021AM26	Post Facto Approval
4.	HQRSCMTAPPLY00000023AM26	Post Facto Approval
5.	HQRSCMTAPPLY00000050AM26	Post Facto Approval
6.	HQRSCMTAPPLY00000053AM26	Post Facto Approval
7.	HQRSCMTAPPLY00000147AM26	Post Facto Approval
8.	HQRSCMTAPPLY00000236AM26	Post Facto Approval
9.	HQRSCMTAPPLY00000286AM26	Post Facto Approval
10.	HQRSCMTAPPLY00000300AM26	Post Facto Approval
11.	HQRSCMTAPPLY00000316AM26	Post Facto Approval

12.	HQRSCMTAPPLY00000343AM26	Post Facto Approval
13.	HQRSCMTAPPLY00000393AM26	Post Facto Approval
14.	HQRSCMTAPPLY00002804AM25	Post Facto Approval
15.	HQRSCMTAPPLY00000153AM26	Post Facto Approval
16.	HQRSCMTAPPLY00000274AM26	Post Facto Approval
17.	HQRSCMTAPPLY00000275AM26	Post Facto Approval
18.	HQRSCMTAPPLY00000395AM26	Post Facto Approval
19.	HQRSCMTAPPLY00000403AM26	Post Facto Approval
20.	HQRSCMTAPPLY00003095AM25	Post Facto Approval
21.	HQRSCMTAPPLY00003102AM25	Post Facto Approval
22.	HQRSCMTAPPLY00003189AM25	Post Facto Approval
23.	HQRSCMTAPPLY00003229AM25	Post Facto Approval
24.	HQRSCMTAPPLY00000288AM26	Post Facto Approval
25.	HQRSCMTAPPLY00000405AM26	Post Facto Approval
26.	HQRSCMTAPPLY00000410AM26	Post Facto Approval
27.	HQRSCMTAPPLY00000411AM26	Post Facto Approval
28.	HQRSCMTAPPLY00002946AM25	Post Facto Approval
29.	HQRSCMTAPPLY00002947AM25	Post Facto Approval
30.	HQRSCMTAPPLY00002948AM25	Post Facto Approval
31.	HQRSCMTAPPLY00002950AM25	Post Facto Approval
32.	HQRSCMTAPPLY00002951AM25	Post Facto Approval
33.	HQRSCMTAPPLY00003000AM25	Post Facto Approval
34.	HQRSCMTAPPLY00003030AM25	Post Facto Approval
35.	HQRSCMTAPPLY00003045AM25	Post Facto Approval
36.	HQRSCMTAPPLY00003171AM25	Post Facto Approval
37.	HQRSCMTAPPLY00000289AM26	Post Facto Approval
38.	HQRSCMTAPPLY00000301AM26	Post Facto Approval
39.	HQRSCMTAPPLY00000394AM26	Post Facto Approval


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40.	HQRSCMTAPPLY00000461AM26	Post Facto Approval
41.	HQRSCMTAPPLY00000477AM26	Post Facto Approval
42.	HQRSCMTAPPLY00000508AM26	Post Facto Approval
43.	HQRSCMTAPPLY00003237AM25	Post Facto Approval
44.	HQRSCMTAPPLY00000274AM25	Post Facto Approval
45.	HQRSCMTAPPLY00003082AM25	Post Facto Approval
46.	HQRSCMTAPPLY00003085AM25	Post Facto Approval
47.	HQRSCMTAPPLY00003089AM25	Post Facto Approval
48.	HQRSCMTAPPLY00003121AM25	Post Facto Approval
49.	HQRSCMTAPPLY00003122AM25	Post Facto Approval
50.	HQRSCMTAPPLY00003123AM25	Post Facto Approval
51.	HQRSCMTAPPLY00003124AM25	Post Facto Approval
52.	HQRSCMTAPPLY00003125AM25	Post Facto Approval
53.	HQRSCMTAPPLY00003126AM25	Post Facto Approval
54.	HQRSCMTAPPLY00003127AM25	Post Facto Approval
55.	HQRSCMTAPPLY00003128AM25	Post Facto Approval
56.	HQRSCMTAPPLY00003129AM25	Post Facto Approval
57.	HQRSCMTAPPLY00003130AM25	Post Facto Approval
58.	HQRSCMTAPPLY00003131AM25	Post Facto Approval
59.	HQRSCMTAPPLY00000332AM26	Post Facto Approval
60.	HQRSCMTAPPLY00000333AM26	Post Facto Approval
61.	HQRSCMTAPPLY00000334AM26	Post Facto Approval
62.	HQRSCMTAPPLY00000335AM26	Post Facto Approval
63.	HQRSCMTAPPLY00000523AM26	Post Facto Approval
64.	HQRSCMTAPPLY00000365AM26	Post Facto Approval
65.	HQRSCMTAPPLY00003138AM25	Post Facto Approval
66.	HQRSCMTAPPLY00003223AM25	Post Facto Approval
67.	HQRSCMTAPPLY00003246AM25	Post Facto Approval


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68.	HQRSCMTAPPLY00000004AM26	Post Facto Approval
69.	HQRSCMTAPPLY00000079AM26	Post Facto Approval
70.	HQRSCMTAPPLY00000128AM26	Post Facto Approval
71.	HQRSCMTAPPLY00000534AM26	Post Facto Approval
72.	HQRSCMTAPPLY00000028AM26	Post Facto Approval
73.	HQRSCMTAPPLY00000090AM26	Post Facto Approval

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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